

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

TRANSFER PETITION (CRL.) NO(s). 33 OF 2004

MAHARAJ KRISHAN BHAN

Petitioner(s)

VERSUS

KOTAK MAHINDRA FINANCE LTD.

Respondent(s)

(With appln(s) for stay)

Date: 12/09/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s)

Mr. Sibor Sankar Mishra, Adv.

For Respondent(s)

Ms. Jaspreet Gogia, Adv.

UPON hearing counsel the Court made the following

O R D E R

Let this transfer petition come up in the normal course for final hearing.

Interim order to continue.

(Sheetal Dhingra)

(Vijay Dha

wan)

Court Master

Court Master